

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) AT CHENNAI

O. A. No. 132 of 2023
[Earlier O.A.Np. 312 of 2022 (PB) (LP)]

In the matter of

Smt. Vilasini Ramakumar

...Applicant

Vs.

State of Karnataka through
Its Chief Secretary Bangalore & Ors

...Respondents

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Sl.No	Date	Particulars	Pg.No.
1.	16.10.2023	Report filed by the 4 th Respondent.	1
2.	16.10.2023	Annexure - 1	2
3.	16.10.2023	Annexure - 2 (With English Translation)	4
4.	16.10.2023	Annexure - 3	7

Dated at Chennai on this the 29th day of October 2023



T.V.Sekar

Counsel for the 4th Respondent

Roll No. 143/80

Cell No. 9381059010

E-mail: sekarvallam@gmail.com

BRUHAT BENGALURU MAHANAGARA PALIKE

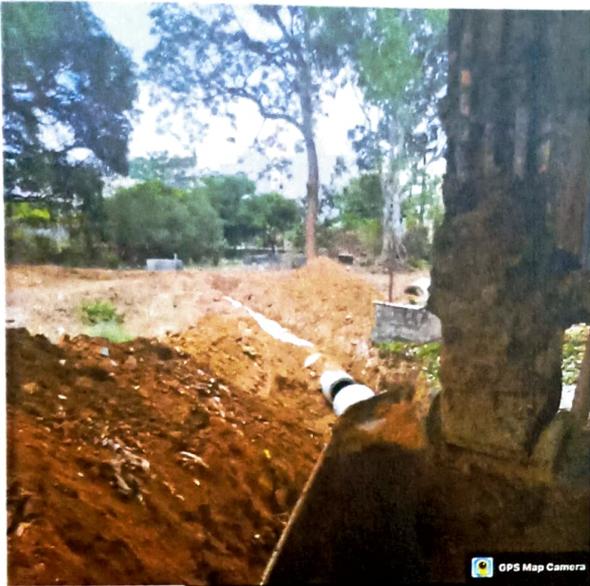
Original Application No.132 of 2023 (SZ) (Earlier O.A.No.312 of 2023 (PB) (LP)

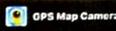
Parawise Remarks

4	<p>In the meanwhile, the Karanataka State Wetland Authority has filed a report which goes to say that the BBMP is trying to divert the sewage entering into the lake and the work is yet to be completed. However, no timeframe has been given for the completion of the said work .</p>	<p>As per the earlier order, the copy of the Complied report submitted by Karnataka State Polution Control Board earlier has been attached here with for kind persual.</p> <p>1.The sewage diversion drain work has been completed by BBMP. 2.Presently no sewage is entering to the lake. - Annexure-1 (Photos of the developed lake has been attached for kind perusal)</p>
5	<p>In response to the allegations made by the applicants, the BBMP has filed a report dated 19.11.2022 stating that the wetland is being used as a burial ground. The BBMP has further stated that the proposal has been submitted by the Tahasildar to the Assistant Commissioner, Bangalore South Taluk for sanction of 2 Acres of land in Survey No.55 of Kembathahalli Village for burial ground, the status of which is not known to the BBMP.</p>	<p>As per RTC land record, two Acres of land in Survey No.55 of Kembathahalli village has been sanctioned for Burial ground.</p> <p>-Annexure-2 (Copy of the RTC has been attached for kind perusal)</p>
6	<p>It is surprising that even after one year from the date of the order issued by the Principal Bench, the authorities are indifferent in giving a positive response and there are no concrete steps taken by these authorities in this regard.</p>	<p>1. Comprehensive development of Kembathalli lake had taken by BBMP. 2.Diversion drain work for restricting sewage entry to the lake in dry weather flow has taken up and completed by BBMP. 3.Maintenance of lake is maintained by BBMP annually. 4.Homeguards were deployed for protection of lake premises.</p> <p>-Annexure-3 (Completion report attached for kind perusal)</p>


 Executive Engineer,
 Bangalore South Constituency,
 Lakes, BBMP.

DIVERSION DRAIN WORKS TAKEN UP IN KEMBATHALLI LAKE





Bengaluru, Karnataka, India
 VH4H+X8F, Royal County, Kembathalli, Anjanapura
 Twp, Bengaluru, Karnataka 560083, India
 Lat 12.857488°
 Long 77.577498°
 14/04/22


 KEMBATHALLI



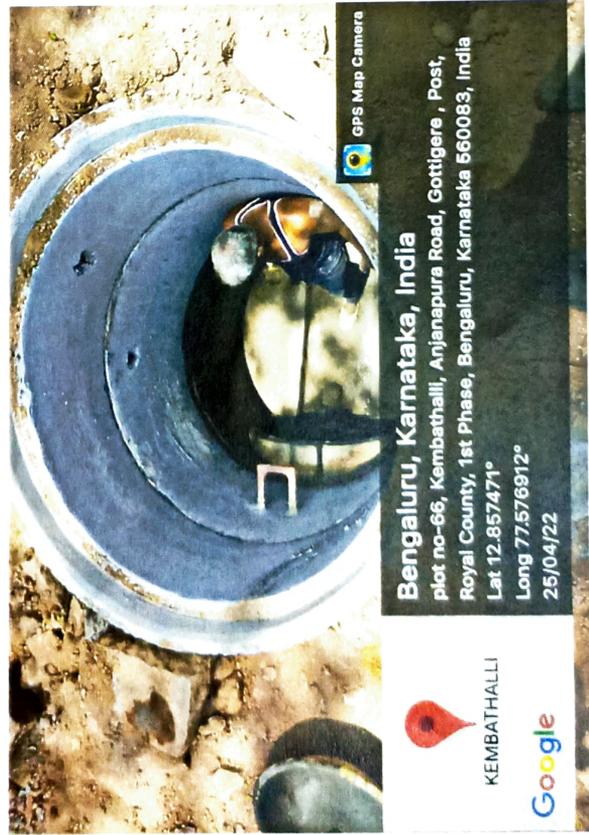

ANNEXURE - 1





Bengaluru, Karnataka, India
 plot no-66, Kembathalli, Anjanapura Road, Gottigere , Post,
 Royal County, 1st Phase, Bengaluru, Karnataka 560083, India
 Lat 12.857611°
 Long 77.577192°
 16/04/22


 KEMBATHALLI



Bengaluru, Karnataka, India
 plot no-66, Kembathalli, Anjanapura Road, Gottigere , Post,
 Royal County, 1st Phase, Bengaluru, Karnataka 560083, India
 Lat 12.857471°
 Long 77.576912°
 25/04/22


 KEMBATHALLI


Copy
 Indean 16/10/23
 Executive Engineer
 Lakes, BBMP

BIRD VIEW OF KEMBATHALLI LAKE



ANNEXURE-1

Copy
Indeant 16/10/23
Executive Engineer
Lakes, BBMP

BIRD VIEW OF KEMBATHALI LAKE



Judean 16/10/23
Executive Engineer
Lakes, BE & P

First Next Previous Last

Print Page No: 12 Village Account Form No. 2 Valid from 15/03/2023 To Till Date

1. ಸರ್ಕಾರಿ ಸಂಖ್ಯೆ	2. ಪರಿಶೀಲನೆ	3. ಪರಿಶೀಲನೆ	4. ಸಂಖ್ಯೆ				5. ಮೊತ್ತ	6. ಮೊತ್ತ	7. ಮೊತ್ತ	8. ಮೊತ್ತ	9. ಮೊತ್ತ	10. ಮೊತ್ತ	11. ಮೊತ್ತ	12. ಮೊತ್ತ	13. ಮೊತ್ತ	14. ಮೊತ್ತ	15. ಮೊತ್ತ	16. ಮೊತ್ತ
			(ಅ) ಬಾಕಿ	(ಆ) ಬಾಕಿ	(ಇ) ಬಾಕಿ	(ಈ) ಬಾಕಿ												
55	129.30.00.00	129.30.00.00	4.00	0.00	0.00	0.00	117.20.00.00	MR 13/2016-2017	ಮಾನ್ಯ ಸರ್ಕಾರ									
2023-2024 ಮುಂಗಡ	ಆಶ್ರಯ ಯೋಜನೆಯಡಿ ಕಾರ್ಯನಿರಿಸಿದ ಸ್ಕೂಲ	ಆಶ್ರಯ ಯೋಜನೆಯಡಿ ಕಾರ್ಯನಿರಿಸಿದ ಸ್ಕೂಲ	4.00	0.00	0.00	0.00	117.20.00.00	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ	ಮಾನ್ಯ ಸರ್ಕಾರ

RTC DIGITALLY SIGNED BY : SHASHI KUMAR M ON 3/15/2023

ಶಾಶಿ ಕುಮಾರ್ ಮಂಜುನಾಥ್ 1995 ರ ನಿಸ್ತಮ್ 40, 42, 58 ಮತ್ತು 70

Citizen may register their AADHAAR number and mobile number at www.landrecords.karnataka.gov.in to get SMS alerts about mutations on agricultural lands

1 copy

Indrani 16/10/23
Executive Engineer
Lakes, BBMP

ANNEXURE-2
5

Government Record of Right attached in Annexure-2

States that in Bengaluru South Taluk, Uttarahalli hobli, Kembathahalli Village Survey No.55 Government land of 117 A 20 guntas, out of which 2.00 Acres of land has been reserved for public cemetery as per the order passed by Deputy Commissioner Bangalore Urban District letter no.LND/S.C.R/120/2022-23 Dt:19.09.2022.

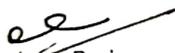

18/10/23
Assistant Executive Engineer,
Lakes, B.B.M.P

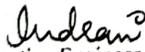
BRUHAT BANGALORE MAHANAGARA PALIKE
Engineering Department :- Chief Engineer, Lakes
COMPLETION REPORT

ANNEXURE-3

1	Completion Report of the work	"Improvements to Kembathalli lake and Subbarayana kere "			
2	Agreement No. And Date	No:EE-2/Lakes/AG-14/2021-22, Date:03.09.2021			
3	Name of Contractor	M/s.Sri Sai Earth Movers			
4	Time stipulated for completion of work	11 Months			
5	Date of commencement	03.09.2021			
6	Date of completion	15-05-2023			
7	Measurement recorded MB No				
8	Name of office/officials in charge of work				
	1) Executive Engineer	Smt. Indrani K.M			
	2) Asst. Executive Engineer	Sri. Shivalingappa Savukar			
	3) Assistant Engineer	Smt.Usha Rani.K			
9	Tendered Amount/ Tender including GST	Amount claimed as per actuals including GST	Excess	Savings	Remarks
	Rs.5,61,86,934.44	Rs.5,61,34,088.29	-	52,846.15	-

- 1) Certified that the above work has been completed within stipulated time
- 2) Certified that the above work has been executed satisfactorily


Assistant Engineer
Lakes, BBMP


Executive Engineer
Lakes-South Asse. Con, BBMP

Executive Engineer
Lakes, B.B.M.P


Asst. Executive Engineer
Assistant Executive Engineer

Lakes, BBMP


Chief Engineer
Lakes, BBMP
Chief Engineer
Lakes, BBMP

(copy)

Executive Engineer
Lakes, BBMP

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ) AT CHENNAI**

**O.A. No. 132 of 2023
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**T.V.SEKAR (ROLL. NO.143 OF 1980)
COUNSEL FOR THE 4TH
RESPONDENT**

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E-mail: sekarvallam@gmail.com